

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3489

ANSWERED ON:14.08.2001

TRANSFER OF TEACHERS OF KENDRIYA AND NAVODAYA VIDYALAYAS

BHIM PRASAD DAHAL;RAVI PRAKASH VERMA;T.T.V. DHINAKARAN

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the norms and guidelines followed while effecting transfers in both the Kendriya and Navodaya Vidyalayas;
- (b) the number of transfers took place in both the Vidyalayas during the last three years;
- (c) whether there is any resentment among teachers of Kendriya Vidyalayas in Delhi and other States over their transfers to other parts of the country;
- (d) if so, the details thereof; and
- (e) the action proposed to be taken in this regard?

Answer

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI)

(a) Transfer of employees in KVS are done by adhering to the instructions contained in Transfer Guidelines that has been approved by Board of Governors for the year from 2000- 2001 onwards. Organisational needs/requirements of KVS and requirements reflected in the representations from employees are objectively quantified by giving entitlement points to each employee, seeking transfer to a particular station. The transfers are done on the basis of priority lists prepared based on the entitlement points. The transfer policy of the Navodaya Vidyalaya Samiti is enclosed at Annexure.

(b) The transfers made by the Head Quarters of Kendriya Vidyalaya Sangathan and Navodaya Vidyalaya Samiti during last three years are as under :

	1998-99	1999-2000	2000-2001 (Till Now)
KVS	904	3122	2710
NVS	95	93	302

(c) to (e) : All KVS teaching jobs are transferable on all India basis. Periodic and systematic rotations of employees lead to not only an increase in efficiency but also in motivational levels, because of availability of even chances of serving in their places of choices by all employees.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOKSABHA UNSTARRED QUESTION NO. 3489 FOR 14.08.2001 BY S/SRI T.T.V. DHINAKARAN, RAVI PRAKASH VERMA, BHIM DAHAL, REGARDING TRANSFER OF TEACHERS OF KENDRIYA AND NAVODAYA VIDYALAYAS

The details of existing transfer policy of NVS:-

1. The Samiti may transfer any employee on administrative grounds/public interest at any time.
2. Transfer will normally be effected only between academic session and there will normally be no transfers after 31st August of the respective academic year.
3. All inter-regional request transfers shall now be considered on completion of five years tenure in the region of recruitment to all the

cases including that of North-East Region.

4. No teaching personnel will normally be posted in or transferred to their home districts.

5. Transfers at the request of the teaching personnel are to be minimized and are not to be made available as a matter of right.

6.(a) Each employee of the Samiti will be given two opportunities for request transfer in their career against the vacant post. In case there is more than one request to be considered for transfer to a particular vacant post, the transfer will be decided on the basis of following priorities :-

- a) Extremely serious medical grounds.
- b) Spouse cases.
- c) Long service (atleast five years) in a place declared hard by the Samiti.

(b) The request for second transfer shall be considered only after the lapse of a period of five years after the date of the first request transfer. Priority will be given to those seeking first transfer over the others.

NB : In the event of any tie in applying the above priorities, the Director, NVS, will decide on priority regarding medical grounds and in other cases preference will be given on seniority basis.

(c) In the event of an inter-regional transfer in the category of TGTs, Miscellaneous categories of teachers and non-teaching staff i.e. UDC and below who are not of All India cadre, the employee concerned will be placed at the bottom of the seniority list of the relevant year in the relevant cadre in the region to which he is transferred.

7. In case of inter-regional request transfers, an initial minimum mandatory period of five years in the region of recruitment is required before becoming eligible for consideration of request transfers.

8. Third Language (Regional Language) Teachers on completion of five years of service in the region of their initial posting may be transferred to a different region on a rotational basis.